

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2055
TO BE ANSWERED ON DECEMBER 14, 2023

AMRUT 2.0

NO. 2055. SHRI SELVAM G.:
SHRI DHANUSH M. KUMAR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government is implementing Atal Mission for Rejuvenation and Urban Transformation 2.0 (AMRUT 2.0);**
- (b) if so, the details of cities covered under AMRUT 2.0, State/UT-wise;**
- (c) the details of fund allocated and disbursed to the States/UTs, State/UT-wise;**
- (d) the details of budgetary allocation made for the AMRUT 2.0 projects during mission period, State/UT-wise; and**
- (e) the status of implementation of AMRUT (1.0) projects in Tamil Nadu?**

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a) & (b): Yes, Sir. The Government is implementing Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 launched in October 2021, to make the cities 'water secure'. It focuses on providing functional tap connections in 4,902 towns/ cities across the country and universal household coverage of sewage/ septage coverage in 500 AMRUT cities. To achieve this, projects for Water Supply; Rejuvenation of water bodies and developing green spaces & parks; and Sewerage and Septage Management and reuse of treated water and other important focus areas are taken up. The list of cities covered under AMRUT 2.0 can be accessed at following link:

<https://amrut.mohua.gov.in/Login>

using the login credentials:

Username: PQResponse; Password: PQ_Response_Dec_2023

(c) & (d): The total budgetary allocation for the projects under AMRUT 2.0 mission is ₹66,750 crore. The State/ UT wise allocation and disbursement of funds for the projects & Administrative & Other Expenses (A&OE) is at ANNEXURE.

(e): Under AMRUT, the approved State Annual Action Plan (SAAP) size of Tamil Nadu is ₹11,194.78 crore, including the committed Central Assistance of ₹4,756.58 crore and ₹4,397.29 crore has been released till date. And so far, for the State of Tamil Nadu, 445 projects were sanctioned for ₹13,339.43 crore. Out of these, 424 projects worth ₹3,392 crore have been completed and remaining 21 projects worth ₹9,947 crore are under implementation. As reported by the State, the current expenditure on these projects is ₹10,841 crore.

ANNEXURE REFERRED TO IN REPLY TO PART (c) & (d) OF UNSTARRED QUESTION DIARY NO. 2055 REGARDING “AMRUT 2.0”, DUE FOR ANSWER IN THE LOK SABHA ON 14 DECEMBER, 2023.

STATE-WISE DETAILS OF FUNDS UNDER AMRUT 2.0

(figures in ₹ crore)

S.NO	State / UT	Committed Central Assistance (Projects)	Released (Projects)	Committed Assistance (A&OE)	Released (A&OE)
1	ANDAMAN & NICOBAR ISLAND	36	-	1.16	-
2	ANDHRA PRADESH	2948	213.12	95.81	15.6
3	ARUNACHAL PRADESH	226	29.50	7.35	3.34
4	ASSAM	775	56.65	25.2	11.44
5	BIHAR	2628	400.00	85.41	28.6
6	CHANDIGARH	170	33.00	5.52	0.3
7	CHHATTISGARH	1303	148.40	42.33	17.8
8	DADRA AND NAGAR HAVELI AND DAMAN AND DIU	30	-	0.99	-
9	DELHI	2885	211.41	93.73	0.9
10	GOA	85	15.76	2.76	1.5
11	GUJARAT	4512	602.73	146.61	19.6
12	HARYANA	1496	140.00	48.61	11.2
13	HIMACHAL PRADESH	256	26.99	8.32	7
14	JAMMU AND KASHMIR	867	158.60	28.17	8.3
15	JHARKHAND	1183	104.52	38.43	6.85
16	KARNATAKA	4628	614.37	150.37	34.2
17	KERALA	1374	148.74	44.65	10.2
18	LADAKH	128	11.70	4.17	-
19	LAKSHADWEEP	2	-	0.07	-
20	MADHYA PRADESH	4065	283.85	132.07	44.5
21	MAHARASHTRA	9310	1140.68	302.51	45.7
22	MANIPUR	170	17.05	5.52	2.8
23	MEGHALAYA	111	65.07	3.62	1.1
24	MIZORAM	143	28.00	4.64	2.4
25	NAGALAND	176	-	5.73	4.1
26	ODISHA	1373	292.39	44.61	12.3
27	PUDUCHERRY	150	12.42	4.89	1.53

28	PUNJAB	1836	254.69	59.67	18.3
29	RAJASTHAN	3552	309.28	115.41	24.2
30	SIKKIM	40	3.62	1.3	0.8
31	TAMIL NADU	4942	398.13	160.56	69.4
32	TELANGANA	2789	100.00	90.63	15.5
33	TRIPURA	157	28.09	5.09	2.1
34	UTTAR PRADESH	8161	521.41	265.19	80.9
35	UTTARAKHAND	585	42.08	19.02	10.8
36	WEST BENGAL	3658	495.65	118.88	18.8
Total		66,750	6907.89	2,169	532.06